

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

212. IA/4471/2023 IA/4664/2023 IA/209/2024 C.P. (IB)/358(MB)2021

**IN THE MATTER OF**

NIRNIDHI CONSULTANT PRIVATE LIMITED

... Petitioner

Vs

GLOBAL INFRATECH & FINANCE LIMITED

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 22.04.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant

IA/4471/2023 IA/4664/2023: Adv. Amir Arsiwala (PH)

For the IT Department: Adv. Shawn Fernandes (PH)

CS Sakshi Patel i/b Adv. Tejas Madhavi for  
Applicants in IA 209 of 2024 and For Respondent  
No. 1,2,3,8 & 9 in IA 4664 of 2023 (VC)

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**ORDER**

On the request of the Counsel for the parties, adjourned to **26.04.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/